mechanisms such as periodic progresss reports, field visits, review meeting, Area-Officers scheme, Performance Review Committees/ Monitoring Committees, etc. to ensure proper utilization of funds by the States. In addition regular impact assessment studies and evaluations of specific schemes is also undertaken.

## Allocation under PMGY for Manipur

5364. SHRI RISHANQ KEISHING: Will the PRIME MINISTER be pleased to state:

- (b) the allocation of funds during 2001 -2002 under PMGY for Manipur,
- (c) the set of schemes for which the funds were provided; and
- (d) the progress of the works under implementation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRIMATI VASJJNDHARA RAJE): (a) An amount of Rs. 54.39 crore was alfoeafed as Additional Central Assistance (ACA) for Pradhan Mantri Gramodaya Yojana (PMGY) to Manipur during 2001 -02. Out of this amount Rs. 36.02 crore was actually released to the State.

(b) and (c) For 2001-02, the funds were provided for Primary Education, Primary Health, Rural Drinking Water, Rural Electrification and Nutrition.

Approximately fifty per cent of the funds released for Primary Education and Primary Health have been spent. Under the Primary Education component, funds were spent on construction of school buildings and payment of grant-in-aid to aided schools. Similarly, under Primary Health, expenditure has been incurred on construction of health centres and procurement of medicine etc. No funds were released for Rural Shelter during 2001 -02. Electrification of 9 villages in Ukhrul District and 14 villages in,Churachandpur District have been taken up under Rural Electrification. Under the Drinking Water Supply ^Component, out of an allocation of Rs. 1.473.15 lakh, Rs. 736.57 lakh has actually been released to the State.

The work on Drinking Water Supply is currently under progress. The total number of beneficiaries covered under the Nutrition component was 2,09,999 which included children, adolescent girls, pregnant women and nursing mothers.

## **Border Area Development Projects in North-Eastern States**

5365. SHRI RISHANG KEISHING: Will the PRIME MINISTER be pleased to state:

- (a) the financial implication of implementing Border Areas Development Projects during the last two financial year in the North-Eastern States;
  - (e) the mode of implementation of BADP; and
- (a) the role of State and Central Governments to ensure proper and effective implementation of toe lame?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRIMATI VASUNDHARA RAJE): (a) The allocations/releases made under Border Area Development Programme (BADP) for the North Eastern States during the last two financial years are given in the Statement (*See* below).

(b) and (c) The Special Central Assistance under the Border Area Development Programme is allocated to seventeen States which have blocks which touch the international border, including the North Eastern States. The State Level Screening Committee under the State's Chief Secretary decides the schemes to be taken up under the Programme. This Committee also monitors the progress of schemes. The State Governments are required to send quarterly progress reports in physical and financial terms as well as Utilisation Certificates. Releases are conditional to progress as reported by the State Government. The programme is also periodically monitored at the Central Level through meetings of the Empowered Committee and specifically convened review meetings.